

Annexure-7

Name of the Corporate Debtor Ramakrishna Housing Private ltd; Date of commencement of CIRP 16.09.2025; List of creditors as on 25.01.2026

List of Operational Creditors (Government Dues)

Sl No.	Details of Claimant		Date of Claim received		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Employee's Provident Fund Organisation		6/13/2025	2,01,04,047	2,01,04,047	Unsecured	No	0	0	0	2,01,04,047.00	-	Claims have been provisionally admitted based on the documents provided by the Claimants. Due to noncooperation of suspended directors and Corporate defaulter, the claims yet not verified with the books of accounts of the Corporate Defaulter.
2	Income Tax Department, Circle-1, Rajamahendravaram			6,19,92,283	6,19,92,283	Unsecured	No	0	0	0	6,19,92,283	-	
3	Employee state Insurance corporation		9/30/2025	16,35,697	16,35,697	Unsecured	No	0	0	0	16,35,697	-	
Total				8,37,32,027	8,37,32,027						8,37,32,027	-	